

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:3009  
ANSWERED ON:22.12.2003  
PLANTATION LABOUR ACT  
MONI KUMAR SUBBA

**Will the Minister of LABOUR be pleased to state:**

- (a) whether over 60% of the Tea Gardens in Assam have not implemented the Plantation Labour Act, 1951 and also the rules framed thereunder for the welfare and upliftment of the plantation labour and their families;
- (b) if so, the details thereof and the reasons therefor;
- (c) the remedial measures being taken in this regard; and
- (d) the steps taken by the Government to monitor the implementation and enforcement of the Act?

**Answer**

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a): No, Sir.

(b) & (c): In view of answer to (a) above, questions do not arise.

(d): According to the information furnished by the Government of Assam, implementation of the Plantations Labour Act, 1951 is monitored by way of evaluation of the monthly reports of Inspectors on the enforcement performance under the Annual Action plan of enforcement.